

RAA INTERNATIONAL LIMITED – in Liquidation

[CIN- U72900WB2000PLC091121]

DETAILS OF CLAIMS

Name of the Creditor	Class of the Creditor	Claim Amount Received (Rs.)	Claim Amount Admitted (Rs.)	Remarks
Punjab National Bank	Secured financial creditors who have relinquished their security interests under section 52	9,12,41,766/-	9,04,88,542/-	
Union Bank of India	Secured financial creditors who have relinquished their security interests under section 52	5,41,56,100/-	5,41,56,100/-	
Union Bank of India	Un secured financial creditors	16,48,90,583/-	16,48,90,583/-	
Falta Special Economic Zone Authority , Govt. of India , Ministry of Commerce & Industry, Department	Operational Creditors - Government Authorities	7,29,26,738/-	7,21,68,485/-	

of Commerce				
The Department of Income Tax (TDS Ward 1(5)/Kolkata, Govt. of India	Operational Creditors - Government Authorities	1,69,000/-	1,69,000/-	The Department of Income Tax (TDS Ward 1(5)/Kolkata, Govt. of India submitted their claim of Rs. 1,69,000/- with the RP during CIRP process, which was duly admitted by the RP. As per the second amendment 2022 in the liquidation process regulations, the same claim has been accepted for the liquidation process also.